



Statkraft Markets Private Limited
formerly **SN Power Markets Pvt. Ltd.**
CIN: U51909DL2011PTC228692
Registered and Corporate office address :
403, 4th Floor, Salcon Rasvilas Building,
Saket District Centre, New Delhi-110 017.
Office: +91 11 6616 1200
Telefax: +91 11 6616 1299
www.statkraft.com

Dear Ma'am/Sir,

Subject: Comments on Draft CERC (Cross Border Trade of Electricity) Regulation 2017.

At the outset Statkraft Markets appreciates the opportunity to provide inputs and interact on an important subject.

We are in receipt of the draft Central Electricity Regulatory Commission (Cross Border Trade of Electricity) Regulation 2017 on the website.

Statkraft Markets Pvt Ltd supports the draft regulation and considers it as a landmark step in Indian Power market and shall prove instrumental in the economic development of Indian subcontinent leveraging from the wider pool of opportunities and resources.

Chapter-2, para-7: Eligibility criteria for participating Applicant

Trading Licensees operating in India in accordance with the CERC (Power Market) Regulations, 2010 with ownership of less than 51% by Indian entity(ies) should be treated at par with Indian entities and allowed to participate in cross border trade of electricity after obtaining one-time approval from designated authority/CEA

Commission is requested to at least allow Category-I trading licensees to be considered as eligible participating applicant for one-time approval

XXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXXX